## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose **	Section	Name of the Parties M/s. / Mr.
	TP 291/16	Hearing	397/ 398	Gnyaneshwar Swamy Vs M.V. Lakshmirama Media & Cables Networks Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
16.	888 H40 98 18 WAYUR M	Petitioner	mayer
2-	S-SIMHARJ77A	R1-R4	Stedlet
	9620368951	-	

PCS for petitioner is present. Counsel for respondent is present. Counsel for petitioner requested time to submit arguments. Counsel for respondents opposed. Both the counsels are directed to file their written submissions and the counsel for petitioner is directed to get ready for arguments on 21.09.2017 and if the counsel for petitioner fails to attend on that day, the matter will be decided on merits.

List it on 21.09.2017.

MEMBER (J)

MEMBER (T)